

**IN THE COURT OF PRL. DISTRICT AND SESSIONS JUDGE AND I ADDITIONAL
DISTRICT AND SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**
Cause list dated 28.05.2021

MORNING SESSION

1. R.A. 252/2020
2. R.A. 50/2020
3. A.S. 161/2019
4. A.P. 100/2020
5. A.P. 101/2020
6. A.P. 33/2020
7. A.P. 34/2020
8. A.P. 60/2020
9. S.C. 79/2020
- 10.S.C. 95/2020
- 11.S.C. 263/2018

12. CrI.Misc. 804/2021
13. S.C. 84/2018
14. Spl.C. 191/2021
15. Spl.C. 192/2021

AFTERNOON SESSION

1. R.A. 107/2014
2. R.A. 13/2014
3. R.A. 152/2020
4. R.A. 161/2014
5. R.A. 152/2015
6. R.A. 3/2020
7. R.A. 2/2018
8. A.S. 57/2018
9. A.S. 58/2018
- 10.A.S. 59/2018
- 11.A.S. 60/2018

- 12.A.S. 6/2019
- 13.CrI.Misc.818/2021
- 14.CrI.Misc. 819/2021
- 15.CrI.Misc. 822/2021

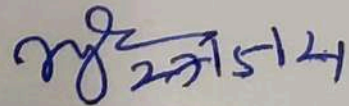
C/c PrI. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -28.05.2021		
Morning Session		
Sl	Case No.	Stage
1	Spl. Case 84/2019	Hearing
2	Crl. Misc 813/2021	Notice
3	Spl. Case (SC/ST) Act 620/2011	Evidence
4	Spl. Case (SC/ST) Act 7/2012	Evidence
5	Spl. Case (SC/ST) Act 38/2012	Evidence
6	Spl. Case 113/2014	Evidence
7	Spl. Case 160/2014	Evidence
8	Spl. Case 37/2015	Evidence
9	Spl. Case 20/2016	Stage
10	Spl. Case 106/2016	Evidence
11	Spl. Case 245/2016	Evidence
12	Spl. Case 73/2017	Evidence
13	Spl. Case 98/2017	Evidence
14	Spl. Case 178/2017	Evidence
15	Spl. Case 273/2017	Evidence
Afternoon Session		
16	Spl. Case 224/2018	Evidence
17	Spl. Case 258/2018	Evidence
18	Spl. Case 278/2018	Evidence
19	Spl. Case 559/2018	Evidence
20	Spl. Case 14/2019	Evidence
21	Spl. Case 118/2019	Evidence
22	Spl. Case 5/2013	313 Statement
23	Spl. Case 540/2018	Await notice
24	Spl. Case 87/2016	Charge
25	Spl. Case 86/2021	HBC
26	Spl. Case 316/2017	NBW to accused
27	Spl. Case 8/2021	NBW
28	Spl. Case 53/2021	NBW to accused
29	Spl. Case 814/2021	Objection
30	Crl. Misc 824/2021	Notice
30	Crl. Misc 817/2021	Notice

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 28-05-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. R.A.19/2019 2. R.A.283/2020 3. R.A.19/2021 4. M.C.139/2020 5. M.C.13/2020 6. M.C.24/2020 7. R.C.92/2020 8. M.C.227/2020 9. M.C.228/2020 10. M.C.79/2020	1. CRL.A.15/2021 2. CRLA.93/2019 3. CRL.A.40/2020 4. CRL.R.P.2/2021 5. CRL.R.P.1/2021
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
11. M.A.35/2018 12. R.A.20/2019 13. R.A.103/2019 14. M.A.3/2019 15. R.A.227/2020 16. R.A.24/2021 17. R.A.219/2020 18. M.C.114/2020 19. M.C.140/2020	6. CRL.R.P.11/2021 7. SC.140/2020 8. SC.64/2021 9. SC.349/2019



VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 28.05.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) M.A. 52/2013 2) R.A. 66/2015 3) M.A. 40/2015 4) R.A. 28/2016 5) R.A. 79/2016 6) M.C. 233/2020</p> <p><u>Objection:</u> 1) CrI.Misc. 815/2021 2) M.V.C. 71/2020 3) CrI.Misc. 809/2021 4) CrI.Misc. 803/2021</p> <p><u>To hear:</u> 1) CrI.Misc. 782/2019 2) R.A. 17/2016</p> <p><u>Evidence:</u> 1) SC 80/2013</p> <p><u>Further Evidence:</u> 1) M.C. 85/2020</p>	<p><u>Arguments:</u> 1) R.A. 213/2016 2) R.A. 17/2017 3) R.A. 29/2019 4) R.A. 147/2019 5) R.A. 154/2019</p> <p><u>Further Arguments:</u> 1) SC 50/2007 2) SC 114/2013 3) M.C. 194/2020</p> <p><u>Order:</u> 1) CrI.Misc. 798/2021 2) CrI.Misc. 807/2021</p> <p><u>Objection:</u> 1) M.V.C. 72/2020 2) R.A. 77/2018</p>

7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 28-05-2021.

Morning Session

Civil

Criminal

1. RA 26/2017
2. G & WC 30/2018
3. G & WC 21/2019
4. Misc. 62/2016
5. G & WC 14/2020
6. RA 164/2015
7. RA 168/2015
8. RA 19/2018
9. RA 138/2019
10. G & WC 36/2018

11. Spl.C.18/2013
12. SC 100/2013
13. SC 354/2019
14. SC 97/2020
15. SC 110/2020

Afternoon Session

Civil

Criminal

1. G & WC 37/2018
2. G & WC 15/2021
3. G & WC 32/2019
4. G & WC 43/2019
5. AS 2/2013
6. RA 134/2018
7. G & WC 23/2019

8. Spl.C.74/2015
9. Spl.C.106/2015
10. SC 26/2016
11. CrI.R.P.8/2020
12. SC 159/2018
13. SC 318/2010
14. SC 201/2015
15. SC 227/2019

Sd/-

IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.


Date : 27-05-2021.
Place : Bengaluru.

of
**CAUSE LIST IN THE COURT OF SRI BASAVARAJ
 CHENGTI**
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)
MORNING SESSION DATED : 28.05.2021

Sl. No.	Case No.	Stage
1	Com O S 529/2021	Hearing on IA
2	Com OS 534/2021	Hearing on IA
3	Com OS 590/2021	Hearing on IA
4	Com OS 228/2020	Evidence
5	Com OS 52/2021	Evidence
6	Com OS 54/2021	Evidence
7	Com OS 73/2021	Evidence
8	Com OS 283/2021	Evidence
9	Com OS 610/2021	Evidence
10	Com OS 280/2021	Objection
11	Com OS 826/2021	Evidence
12	Com OS 833/2021	Evidence
13	Com AA 8/2021	Arguments
14	Com AS 51/2021	Arguments
15	Com OS 735/2021	Objection

AFTER NOON SESSION

Sl. No.	Case No.	Stage
1	Com O S 369/2020	Hearing
2	Com OS 408/2020	Hearing
3	Com OS 130/2020	Hearing
4	Com OS 181/2020	Hearing
5	Com OS 66/2021	Hearing
6	Com OS 71/2021	Hearing
7	Com OS 81/2021	Hearing
8	Com OS 116/2021	Hearing
9	Com AA 3/2021	Hearing
10	Com OS 279/2021	Hearing
11	Com OS 459/2021	Hearing
12	Com OS 763/2021	Hearing
13	Com OS 874/2021	Hearing
14	Com AA 16/2021	Hearing
15	Com AA 21/2021	Hearing


 X Addl. District and Sessions Judge,
 BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 28-05-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>Evidence</u>			
1) SPL.C	43/2015		
2) SPL.C	181/2015		
3) SPL.C	99/2017		
4) SPL.C	510/2017		
5) SPL.C	388/2018		A
6) SPL.C	301/2019		A
<u>Charge</u>			
7) SPL.C	457/2019		A Sri. Babajan
<u>NBW Proclamation and attachment</u>			
8) SPL.C	84/2018		
9) SPL.C	469/2018		A
<u>NBW TO ACCUSED</u>			
10) SPL.C	386/2019		A
